NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/517/ (IB)/2017 NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Kantha Saraha Resolution profunious 2. PAWAN JHABARY M. ENANDRA PRAKASY 3. R. Gopwath

<u>ORDER</u>

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Ms. Kavitha Surana, RP in person present and stated that the Corporate Debtor has given some documents today only and she is yet to verify them and prayed some time for taking information to the Corporate Debtor for furnishing the details required. She has also filed CA/48/2017 in the matter. Counsel representing Oriental Bank of Commerce present and filed vakalat. He also filed an affidavit praying for change of RP. He is directed to furnish the copy of the affidavit to the other side. Counsel representing Operational Creditor also present. At request of the RP and the Counsel matter is adjourned for hearing. Put up on **09.01.2018 at 10.30 A.M.**

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)